

(d) if so, the details thereof and action taken thereon?

**THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY)** (a) to (d) The information is being collected and will be laid on the table of the House

#### LOANS PAID BY LIC FOR HOUSE BUILDING

**1161 SHRI SANAT KUMAR RAHA** Will the Minister of FINANCE be pleased to state the amount of loans paid by LIC for house building to various organisations in different States during the last three years?

**THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN)** Two statements (Statements I and II) giving the desired information are annexed [See Appendix I XXXI Annexure No. 76 and 77]

#### LOANS TO FARMERS

**1162 SHRI SANAT KUMAR RAHA** Will the Minister of FINANCE be pleased to state

(a) the number of farmer-borrowers in each State, who have been given loans by the nationalised banks since nationalisation, and

(b) the number of total applications received for loans in each State during this period?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI)** (a) A statement is enclosed

(b) The information is not readily available and it will be collected to the extent possible and laid on the Table of the House

#### STATEMENT I

The following statement gives the distribution of number of accounts of farmers who have been granted direct finance by

the nationalised banks as on the last Friday of June, 1969 (immediately before nationalisation) and as at the end of December, 1971

| Name of State     | Number of Accounts |                 |
|-------------------|--------------------|-----------------|
|                   | June 1969          | December 1971   |
| Andhra Pradesh    | 3,798              | 69,143          |
| Assam             | 9                  | 533             |
| Bihar             | 66                 | 11,501          |
| Gujarat           | 10,955             | 48,158          |
| Haryana           | 620                | 3,086           |
| Himachal Pradesh  | Not available      | 109             |
| Jammu & Kashmir   |                    | 25              |
| Kerala            | 9,429              | 54,182          |
| Madhya Pradesh    | 1,761              | 22,175          |
| Maharashtra       | 14,452             | 84,345          |
| Meghalaya         | *                  | 12              |
| Mysore            | 32,302             | 84,424          |
| Nagaland          | *                  | 1               |
| Orissa            | 37                 | 2,220           |
| Punjab            | 603                | 9,182           |
| Rajasthan         | 122                | 10,487          |
| Tamil Nadu        | 45,604             | 1,81,009        |
| Uttar Pradesh     | 1,214              | 18,348          |
| West Bengal       | 947                | 22,902          |
| Union Territories | 1,070              | 5,833           |
| <b>TOTAL</b>      | <b>1,22,989</b>    | <b>6,27,675</b> |

Separate figures are not available

#### INDUSTRIAL DEVELOPMENT BANK OF INDIA

**1163 SHRI ROSHAN LAI** Will the Minister of FINANCE be pleased to state

(a) whether the limit for a single loan of Rs. 50 lakhs has been discontinued by the Industrial Development Bank of India if so, since when,

(b) what is the present limit for a single loan

(c) whether any mining companies have applied for loans from the said Bank, and

(d) if so, the names of the companies and whether the loans have been sanctioned and paid?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH):** (a) and (b) There is no limit for a single loan granted by the Industrial Development Bank of India to any industrial concern.

(c) and (d) Of the two mining companies which applied to the Development Bank for loan/debenture assistance, one company, namely, M/s Bolani Ores Limited located in Keonjhar, has been sanctioned a loan of Rs. 200 lakhs in April, 1972 but it has not drawn any part of the loan.

The other company, namely, M/s. Sethia Mining and Manufacturing Corporation Limited which operates two coal mines has requested the Development Bank for financial assistance of Rs. 90 lakhs in the form of privately placed debentures. The application is under consideration of the Development Bank.

**PERSONAL BELONGINGS OF VICTIMS OF JAPAN AIRLINES AIRCRAFT CRASHED NEAR DELHI**

**1164 SHRI CHANDRAMOULI JAGARLAMUDI.**

**SHRI K. C. PANDA.  
SHRI M. K. MOHTA:**

Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state:

(a) whether Government's attention has been drawn to a report published in the Times of India of the 21st June 1972, stating that Jewellery and other personal belongings of the victims of Japan Airlines aircraft crashed near Delhi were found missing;

(b) whether it is a fact that the police was non-cooperative either in carrying the bodies or the personal belongings of the victims; and

(c) if so, the reaction of the Government thereon?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH)**

(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

**CORPORATE SECTORS' DEPENDENCE ON ASSISTANCE FROM LONG-TERM FINANCIAL INSTITUTION**

**1165. SHRI M. K. MOHTA:**

**SHRI K. C. PANDA:**

**SHRI CHANDRAMOULI**

**JAGARLAMUDI:**

**SHRIMATI PRATIBHA SINGH**

Will the Minister of **FINANCE** be pleased to state.

(a) whether Government's attention has been drawn to an article published in the Economic Times of the 20th June, 1972, stating that there is a sharp drop in the corporate sector's dependence on assistance from long term financial institutions and banks; and

(b) If so, what are Government's views in the matter?

**THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN)** (a) and (b) Yes, Sir

The Government is aware of the article referred to in the question. The article provides data on the sources and uses of funds in the corporate sector on the basis of the combined balance sheets of 1919 companies for the years 1969-70 and 1970-71. It is not possible to comment on this for lack of data for the years 1970-71

A study, published in the Reserve Bank of India Bulletin of April 1972, covering 1501 Companies, which is more representative than the article referred to in the question, indicates a slight decline in the percentage of borrowings from specialised institutions from 7.1 per cent in 1968-69 to 6.6 per cent in 1969-70 while the percentage of borrowings from banks to total capital and liabilities of these Companies remained more or less stationary